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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Balaji Rubber Industries Private Limited
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M.K. PREETHA Adv. } for KSR & Co.	Counsel for Petitioners	Mr. Pruthi
2)	Agnivastava Dr. B. Dhanraj	Counsel for R 6 to 8	Shy.
3)	Sandeep Kumar Dr. Abi Vishnu	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsels for R2 to R5 and R6 to R8 are present. Counsels for the parties submitted that the matter is sub judice before the Hon'ble NCLAT and prayed for time. Time is enlarged at request. Put up on 06.03.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)